

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:610
ANSWERED ON:26.11.2012
IRREGULARITIES IN PURCHASE OF AMMUNITION
Panda Shri Prabodh

Will the Minister of DEFENCE be pleased to state:

- (a) whether there are serious irregularities in the emergency purchase of ammunition for ZU-23 anti-aircraft guns from Bulgarian firm;
- (b) if so, the details thereof;
- (c) whether the purchase order was made in haste without following all the existing norms;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): The procurement of ammunition for ZU-23 anti-aircraft guns is under process and yet to be finalized.

The procurement is done in accordance with the laid procedures given in the Defence Procurement Manual (DPM) 2009.